

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).12413-12414/2010

(From the judgment and order dated 06/01/2010 in CMRP No. 141959/2005 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

GAJRAJ PRASAD TIWARI

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(Office Report on default)

Date: 04/04/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA
[IN CHAMBERS]

For Petitioner(s) Ms. Pooja Sharma, Adv.
Mr. Akshay Verma, Adv.
Mr. Prashant Chaudhary, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay of 5 days in filing chamber summons is
condoned.

[KALYANI GUPTA]
COURT MASTER

[INDU SATIJA]
COURT MASTER